

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 193 -2020

M. Ashraf Nagarwala **Petitioner****V e r s u s****Margao Municipal Council & others** **Respondents**

Adv. A. D. Bhohe for the Petitioner.

Adv. Mr. C. A. Coutinho for Respondent no.1.

Adv. Mr. V. Amonkar for Respondent no.2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 12th October, 2020.****ORDER:**

Shri C. A. Coutinho, the learned counsel for the respondent no.1 wants the matter adjourned bu one week.

2. Post the matter on 20/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-